NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.58/BB/ 2017	8	Admission	Rule-6 of IB	Print Plus Pvt. Ltd. Vs Manipal Technologies Ltd.

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SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
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Counsel for petitioner is present. Office has raised some objections. Counsel for petitioner is directed to comply the objections.

List it on 31.03.2017.

MEMBER (J)

MEMBER (T)